

F.No. 01(03)/Roster/CESTAT/2025/Part-III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

ORDER NO. 228 of 2025

Dated: 17.12.2025

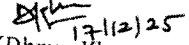
Hon'ble President is pleased to partially modify roster order no. 214 of 2025 from **05.01.2026 to 09.01.2026 for CESTAT, Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.01.2026 to 09.01.2026	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

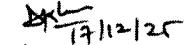
1. In the event of leave/tour/chamber work of Member (Judicial), Mr. R. Muralidhar, Hon'ble Member (Judicial) will sit in the Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


17/12/25
(Dhruv Khurana)
Assistant Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad /O/o Commissioner, Hyderabad /Notice Board/Website/Guard File/Office Copy.


17/12/25
Assistant Registrar